

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

204. C.P. (IB)/1021(MB)2023

**IN THE MATTER OF**

Rmol Engineering And Offshore Limited

Vs

Budding Mercantile Company Private Limited

U/s 7 of the Insolvency and Bankruptcy Code, 2016

**Order Delivered on 13.02.2024**

CORAM:

MS. REETA KOHLI  
MEMBER (J)

SHRI. SANJIV DUTT  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Petitioner: Siddha Pamecha (PH)

For the Respondent: Adv. Mily Ghoshal (VC)

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**ORDER**

The Ld. Counsel for the Petitioner has placed on record the order dated 07.02.2024 of NCLT, Ahmedabad Bench. The Ld. Counsel for the Respondent submits that she has not yet been served with the copy of the order. Therefore, the Petitioner is directed to serve the copy of this order to the Ld. Counsel for the Respondent. Post the matter on **01.03.2024 for arguments.**

Sd/-  
SANJIV DUTT  
Member (Technical)

Sd/-  
REETA KOHLI  
Member (Judicial)

Shubham